

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 418**  
**IB/439/ND/2023**

**IN THE MATTER OF:**

Scorchers Services I Private Limited	...	Applicant
Versus		
B.C. Power Controls Limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Sujit Kumar

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **06.05.2024**.

**Sd/-**  
**(Court Officer)**